

इन्को इजाजत दिए है प्वाइंट आफ आर्डर उठाने के लिए तो इनकी बात सुनिए। आपकी अनुमति से यह उठा रहे हैं, तो आप इनको एक मिनट सुन लें।

MR. SPEAKER : Do not quarrel with the Speaker also. I am doing my best in spite of all this. I have no other capacity. My throat has gone hoarse. I have rung the bell thrice. I am using the electric bell now. This is note point of order.

श्री शिव चंद्र भ्मा : अध्यक्ष महोदय, दूसरी बात यह है सदन का सत्र जब खत्म होगा हम लोग अपने-अपने क्षेत्र में जाएंगे ... (व्यवधान) ...

SHRI BAL RAJ MADHOK : Please go on with the agenda.

MR. SPEAKER : You have tried your own device. The House tried its own device and it has failed. I have tried all means, I have failed. The House tried all means, they have failed. The only thing that I can do is to ask the Member to withdraw from the House which I do not want to do on the last day.

That is a suggestion, and not a point of order, that this has not been discussed and that it should be discussed. How can it be a point of order ? I request you to kindly sit down within half a minute.

श्री शिव चन्द्र भ्मा : एक मिनट सुन लीजिए। यह प्रिन्सिपल के खाते का जो मामला था उस पर सुप्रीम कोर्ट का फैसला हुआ है, उसके बारे में हम लोग अपने क्षेत्र में जाएंगे तो जनता हम से पूछेगी और हम अपने मन के मुताबिक उसके सामने अपनी बात कहेंगे, इसलिए जरूरी है कि इसके बारे में कोई एक निश्चित नीति सरकार की तरफ से आनी

चाहिए ताकि हम जनता को समझा सकें क्यों कि जनता चाहती है कि इसका खारजा हो ... (व्यवधान) ...

MR. SPEAKER : Do you think you can run this Parliament if all of you do like this ?

12.54 hrs.

### PAPERS LAID ON THE TABLE

#### Decisions on Aeronautics Committee's Recommendations

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : I beg to lay on the Table a statement containing the decisions taken on the recommendations of the Aeronautics Committee [Placed in Library. See No. LT—4608/70]

#### Review on the Working of Central Road Transport Corporation, and Statement Showing action Taken by Government on Various Assurances, etc.

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to lay on the Table :

- (1) A copy of the Review (Hindi and English versions) by the Government on the Working of the Central Road Transport Corporation Limited, Calcutta, for the year 1968-69, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT—4609/70]
- (2) Following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Fourth Lok Sabha :—

(i) Supplementary Statement No. XXX	Fourth Session, 1968
(ii) Supplementary Statement No. XXIV	Fifth Session, 1968
(iii) Supplementary Statement No. XVII	Sixth Session, 1968
(iv) Supplementary Statement No. XXII	Seventh Session, 1969
(v) Supplementary Statement No. XII	Eighth Session, 1969
(vi) Supplementary Statement No. X	Ninth Session, 1969
(vii) Supplementary Statement No. XI	Tenth Session, 1970
(viii) Supplementary Statement No. II	Eleventh Session, 1970

[Placed in Library. See No. LT—4610/70]